

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**55. CA 31/2021 In C.P. 4574/2019**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Jairaj Kantilal Sonawala & Ors**  
**V/s**

**Vin Vish Corporation Pvt Ltd & Ors**

**APPEARANCES: -**

**FOR THE PETITIONER** : Adv. Shaista Pathan

**FOR THE RESPONDENT** : Adv. Vaishnavi Malusare

**Section: 241-242 of Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **19.05.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**

Jagdish